NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.140/(MAH)/2017 M.A. No. 342/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Omprakash Balmukund Saraf

A R Pharma Packaging Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

nr. Tharmesh Single Advocate ilb Advocate for MIS. Law Competers Respondent No. 2 Consulting SIGNATURE 2) Mr. Prayag Joshi
Amocong
ill
Mr. Birin Joshi 705/ P. D.

ORDER

MA 342 IN CP 140/241-242/ NCLT/MB/MAH/2017

- 1. Placed on record an email information from the side of the Valuer Yardi Prabhu, seeking more time for submission of Valuation Report.
- 2. As per the email he undertakes to file the report by 20th January, 2018. As a consequence, listed for hearing on 12.02.2018.

M.K. SHRAWAT

Member (Judicial)

BHASKARA PANTULA MOHAN Member (Judicial)

Date: 10.01.2018